

No.B/ 523 /2015,  
District Court, Jamnagar,  
Date:- 1-10-2015.

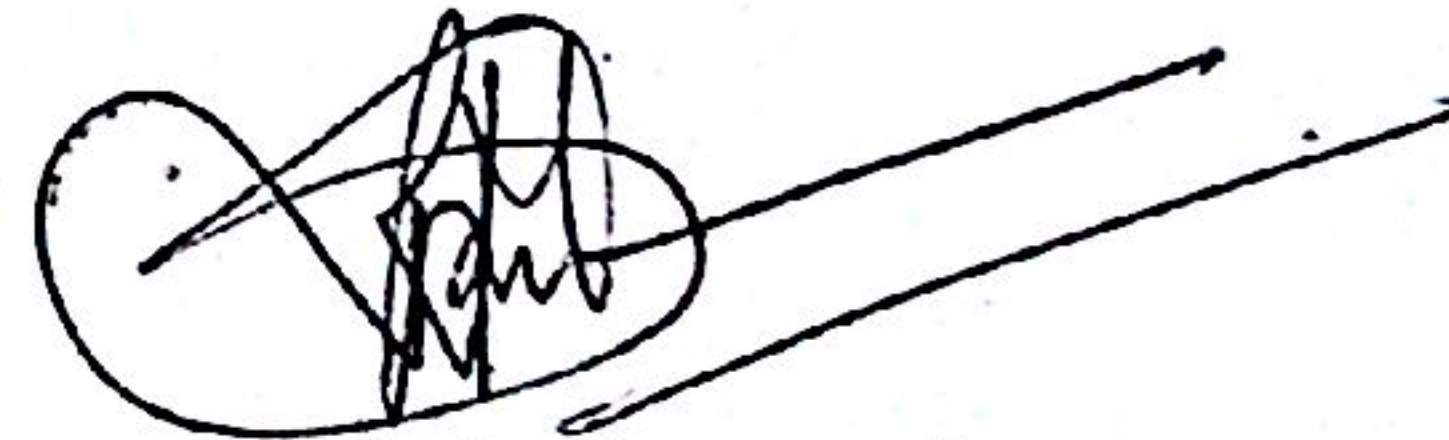
Read:- Letter No. 2077/2015 dated 22-9-2015 of Gujarat State Legal Services Authority, Ahmedabad.

**:- NOTIFICATION :-**

In view of the letter received from the Gujarat State Legal Services Authority, Ahmedabad cited above in the preamble the Hon'ble Patron-in-Chief forwarded a copy of order dated 12-3-2015 passed by the Hon'ble High Court in the Writ Petition (PIL) No. 289 of 2013 and requested that District Legal Services Authority / Legal Services Committee may place the non-compoundable cases like Traffic, Petty matters and Municipal Matters etc., on the day of Lok Adalat which is going to be organized on 10-10-2015.

Further, I am directed to inform you that such kind of cases can be disposed of by organizing special sitting of the Magistrates on the day of Lok Adalat through Plea-bargaining and should not show the disposed of such cases as the disposed of Lok Adalat, but such disposed be shown separately in the format, attached herewith.

Therefore, the undersigned is pleased to declare **10-10-2015 shall be special sitting of the Magistrates** for the Principal Senior Civil Court, Jamnagar and its subordinate Courts, The Chief Judicial Magistrate Court, Jamnagar and All the Taluka Courts of Jamnagar District.



(R.M. Sareen)  
Principal District Judge  
Jamnagar

**Copy forwarded with compliments to :-**

The Principal Senior Civil Judge, Jamnagar & Khambhalia.

The Chief Judicial Magistrate, Jamnagar.

The 2<sup>nd</sup>, 3<sup>rd</sup>, 4<sup>th</sup>, 5<sup>th</sup>, 6<sup>th</sup>, 7<sup>th</sup>, 8<sup>th</sup>, 9<sup>th</sup>, 10<sup>th</sup>, 11<sup>th</sup>, 12<sup>th</sup> & 13<sup>th</sup> Addl. Senior Civil Judge, Jamnagar.

The Additional Senior Civil Judge, Khambhalia.

The Additional Civil Judge, Jamnagar, Khambhalia & Dwarka.

The 2<sup>nd</sup> & 3<sup>rd</sup> Additional Civil Judge, Jamnagar.

The Principal Civil Judge, Dhrol, Jodiya, Bhanvad, Jamjodhpur, Kalyanpur, Kalavad, Dwarka & Lalpur.

The 2<sup>nd</sup> Additional Civil Judge, Khambhalia.

**Copy to :-**

The President, Bar Association, Jamnagar and all the Taluka Courts.

The Nazir, District Court, Jamnagar.

A copy to be affixed on the Notice Board of this court.